

(c) and (d) India has signed Extradition Treaties with Malaysia in January 2010 and Saudi Arabia in February 2010 in order to ensure availability of fugitive criminals for trial in India.

Germany's assurance for cooperation

3754. SHRI R.C. SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Germany has assured cooperation to India in a wide range of areas;

(b) if so, whether any agreements have been entered into with Germany during the recent visit of President of Germany to India; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) to (c) During the visit of the German President Dr. Horst Koehler to India from 1-7 February, 2010, discussions on bilateral, regional and global issues of mutual interest took place. No Agreements were signed during the visit of the German President.

Practice of stapled/dual visa by China

3755. SHRI SANJAY RAUT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether his Ministry expressed the concern to China on their practice of issuing stapled visas/dual visa policy for Kashmiris during the recent China visit; and

(b) if so, Chinese Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) and (b) Yes. The matter of China issuing stapled visa to Indian citizens from the State of Jammu and Kashmir was raised during the visit of External Affairs Minister to Beijing in April 2010. It was conveyed to the Chinese side that such visas are not considered valid for travel out of the country. India's position that, there should be no discrimination against visa applicants of Indian nationality on grounds of domicile and ethnicity was once again clearly conveyed to the Chinese side. The Chinese Foreign Minister said that China's position in this regard has been consistent and has not changed.